

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**(IB)-700/ND/2018**

**PRESENT: MS. INA MALHOTRA  
HON'BLE MEMBER(J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.07.2018**

**NAME OF THE COMPANY: M/s. Secon Enterprises V/s. Rathi Super Steel  
Ltd.**

**SECTION OF THE COMPANIES ACT: 9 of IBC 2016**

**S.NO.      NAME                      DESIGNATION      REPRESENTATION      SIGNATURE**

**Present for the Petitioner:** Mr. Ghanshayam Sharma & Mr. Amit Kumar  
Sharma, Advocates

**Present for the Respondent:** Mr. Neeraj Mauk & Mr. Amit Dhau, Advocates

**ORDER**

Reply has stated to have been filed by the Corporate Debtor.

Be listed for arguments on 1<sup>st</sup> of August, 2018.

  
**(Ina Malhotra)  
(Member (J))**

(Sameer)